

MOST URGENT
VIDHAN SABHA QUESTION

GOVERNMENT OF NCT OF DELHI
PWD SECRETARIAT: 3RD FLOOR,
MSO BUILDING, I.T.O., I.P. ESTATE,
NEW DELHI-110002

F.11(128)/PWD-II/VS UnSt.Q.127/Dec.23/ *dis/pwd/732-33* Dated: *16/12/2023*

To

The Dy. Secretary,
Question Branch,
Delhi Legislative Assembly,
Question Branch, Old Secretariat,
New Delhi- 110054.

**Sub: -Reply of Legislative Assembly (Un-Starred) Question No. 127
raised by Sh. Rajesh Rishi, Hon'ble MLA during Winter Session
2023 due for 18.12.2023.**

Sir,

Kindly refer to Dy. Secretary (Q.B) Legislative Assembly Secretariat (Question Branch) letter No. F. 11(B-1) VII/2020-25/VSS/Question Branch/6290 dated 07/12/2023 on the subject cited above. In this regard, please find enclosed herewith 100 copies of reply of Vidhan Sabha Question as mentioned above for necessary action at your end. Further, the copy of the same has also been sent through e-mail.

Yours faithfully,

Encl.: As above

16/12/23
ANIL BHOLA
DY. SECRETARY (PWD) (Anil Bhola)
Dy. Secretary (PWD/VS)

F.11(128)/PWD-II/VS UnSt.Q.127/Dec.23/ *dis/pwd/732-33* Dated: *16/12/2023*

Copy for information to: -

1. OSD to Hon'ble Minister (PWD), 6th Level, A-Wing, Delhi Sectt. New Delhi. *2*

Dy. Secretary (PWD/VS)

विभाग का नाम :- लोक निर्माण विभाग, दिल्ली सरकार
 विभाग का पता :- तीसरा तल, एम0 एस0 ओ0, भवन,
 आई0टी0ओ0 इन्द्रप्रस्थ संपदा, नई दिल्ली-110002.

अतारांकित प्रश्न संख्या : 127
 दिनांक : 18.12.2023
 प्रश्नकर्ता का नाम : श्री राजेश ऋषि

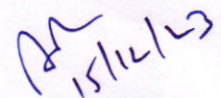
क्या लोक निर्माण विभाग मंत्री यह बताने की कृपा करेंगे कि:

क. सं	प्रश्न	उत्तर
क)	उत्तम नगर टी पॉइंट से बाबा पीर बाजार नांगल राय तक पंखा रोड पर 'एलीवेटेड रोड' बनाए जाने की क्या योजना है;	जनकपुरी इंटरसेक्शन के विकास के लिए प्रस्ताव दिनांक 07 फरवरी 2014 को UTTIPEC को प्रस्तुत किया गया था। नजफगढ़ रोड (पंखा रोड पर उत्तम नगर जंक्शन सहित) के लिए यूटीटीआईपीईसी के चरण 1 और 2 फॉर्मेट में रिपोर्ट कोर ग्रुप की बैठक में दिनांक 12-08-2024 को UTTIPEC को प्रस्तुत किया गया था। इस मामले को UTTIPEC के साथ उठाया गया था। चरण 1 और चरण 2 फॉर्मेट में ड्राइंग दिनांक 05-08-2015 को पंखा रोड एलिवेटेड रोड के लिए यूटीटीआईपीईसी को प्रस्तुत किया गया था। इस बीच परामर्शदाता मै. होलिस्टिक अर्बन इनोवेशन प्राइवेट लिमिटेड ने आगे व्यवहार्यता कार्य को जारी रखने के लिए जवाब देना बंद कर दिया। इसलिए इस करार को दिनांक 16-09-2016 को रद्द कर दिया गया था। तब से, व्यवहार्यता अध्ययन के लिए निविदा चार बार आमंत्रित की गई थी परंतु किसी भी एजेंसी के बारे में निर्णय नहीं लिया जा सका। पाँचवी बार निविदा के अंतर्गत, केवल एक मात्र बोली प्राप्त हुई थी। इस निविदा की प्रक्रिया पूरी की गई थी और वित्तीय बोली दिनांक 27-09-2018 को खोली गई थी। बोली के अंतिम अनुमोदन को स्थगित रखा गया था। डीएमआरसी कॉरीडोर (ब्लू लाइन) द्वारका मोड़ तक नजफगढ़ रोड के साथ एलिवेटेड रूप में चलती है। इसमें 9 मेट्रो स्टेशन हैं। नजफगढ़ रोड के साथ के क्षेत्र पर बहुत अधिक भीड़ रहती है/ यह वाणिज्यिक है। नजफगढ़ रोड पर/ उसके साथ एलिवेटेड कॉरीडोर अथवा भूमिगत सुरंग का निर्माण करना व्यवहार्य नहीं होगा।
ख)	पी.डब्ल्यू.डी. (हॉर्टीकल्चर) पर 'ट्री ऑफिसर व डीसीएफ (एन) नॉर्थ फारेस्ट डिवीजन द्वारा आदेश संख्या F.71/DCF(N)/ Tree Offence/2021-22/4333 दिनांक 17 मार्च 2022 के तहत लगाए गए अर्थदंड की क्या स्थिति है;	आदेश की प्रति इस कार्यालय में उपलब्ध नहीं है।
ग)	दोषी अधिकारियों से इस अर्थदंड को वसूल करने का क्या प्रस्ताव है;	उपरोक्त के मद्देनजर लागू नहीं

२

घ)	पंखा रोड (आईडी1155) को PWD SWR-II DIVISION, New Delhi को हस्तांतरित किए जाने के संबंध पत्राचार की सभी प्रतियाँ उपलब्ध कराएँ;	पत्राचार की प्रति Annexure A संलग्न है।
ड.)	उक्त हस्तांतरित किए जाने वाले रोड के इस भाग पर हस्तांतरण से ठीक पहले तक जो कार्य पूरे कर लिए गए हैं, उनकी सूची उपलब्ध कराएँ;	हस्तांतरण से पूर्व इस रोड़ पर वेस्टन रोड़-1 मंडल द्वारा कार्य कराये गये है।
च)	हस्तांतरण के ठीक बाद रोड के इस भाग पर पूरे किए गए कार्यों के वर्कऑर्डर्स की सूची उपलब्ध कराएँ;	इस मंडल द्वारा एक ही कार्य कराया गया है। जिसकी जानकारी निम्नप्रकार है:- A/R & M/O to various roads under PWD SWR-II during 2021-22 SH: Painting of Dabri flyover under Sub Division -1, SWR-II, PWD, New Delhi.
छ)	उक्त कार्यों को जिन ठेकेदारों द्वारा किया गया है उनके नाम व संपर्क विवरण तथा लोक निर्माण विभाग में उनकी लिस्टिंग व रजिस्ट्रेशन प्रमाणपत्र का विवरण प्रदान करें;	इस मंडल द्वारा एक ही कार्य कराया गया है। ठेकेदार की जानकारी निम्नप्रकार है:- M/S M.A Builders House No. 1003, Gali N0-20, Subhash Mohalla, North Ghonda, Delhi - 110053 Mob:- No. 9899654487 लिस्टिंग व रजिस्ट्रेशन प्रमाणपत्र Annexure B संलग्न है।
ज)	उक्त कार्यों का 'थर्डपार्टी' निरीक्षण की रिपोर्ट व 'कंप्लीशन सर्टिफिकेट' की प्रति उपलब्ध कराएँ;	इस कार्य में कोई थर्डपार्टी निरीक्षण शामिल नहीं है। कार्य पूरा कर दिया गया है।
झ)	उक्त कार्यों के लिए जारी किए गए प्रत्येक भुगतान का विवरण प्रदान करें;	उपरोक्त कार्य में रू0 22,02,144/- का भुगतान किया गया है।
ञ)	पंखा रोड 'स्टॉर्म वाटर ड्रेन' की चौड़ाई किन परिस्थितियों में और किसके आदेश से पंखा रोड काली मंदिर से डाबरी रोड की चौड़ाई बढ़ाने हेतु कम की गई, कृपया जानकारी दें; और	लोनिवि द्वारा पंखा रोड़ में कोई भी स्टॉर्म वाटर ड्रेन का कार्य नहीं कराया गया है। पी.डब्ल्यू.डी. अपनी सड़क को टूटने से बचाने के लिए पुरानी दीवार की जगह नई दीवार बना रहा है।
ट)	मेरे द्वारा दिए गए पत्र 1327 ए दिनांक 21.07.2023, 1370 दिनांक 05.06.23, 1267 दिनांक 02.06.23 में उल्लेखित कार्यों की वर्तमान स्थिति क्या है?	इन पत्रों की वर्तमान स्थिति के बारे में इस कार्यालय को जानकारी नहीं है।

यह उत्तर माननीय मंत्री, लोक निर्माण विभाग की स्वीकृति से जारी किया गया है।


 (अनिल भोला)
 उप सचिव, (लो0नि0वि0)
 ANIL BHOLA
 DY. SECRETARY (PWD)

Annexure - A

कार्यालय कार्यपालक अभियन्ता
पश्चिम-पश्चिम रोड-2, लोक निर्माण विभाग (दि.स.),
डाबरी फ्लाईओवर के नीचे, पंखा रोड
जनक सिनेमा के पास, नई दिल्ली
टेलीफोन फैक्स नं० 011 25550974
ईमेल आईडी : eepwddelhim141@gmail.com



OFFICE OF EXECUTIVE ENGINEER
South-West Road-II, PWD (GNCTD),
Under Dabri Flyover, Pankha Road
Near Janak Cinema, New Delhi
Tele & Fax No. 01125550974
Email ID: eepwddelhim141@gmail.com

संख्या: 23(Misc)/का०अभि० / लो०नि०वि० / द०प०रोड-2 / 2020-2021 / 1588 दिनांक: 23-12-2020

सेवा में,
Assistant Engineer
Sub Division-I SWR-II
Dabri PWD New Delhi

Sub: Transfer of Pankha Road under South West Road II Division.

Enclosed please find herewith the order of Pr. Chief Engineer maintenance regarding transfer of 1.85 KM Pankha road i.e. from change 2.8 KM to 4.6 KM from West Road Division I to South West Road II Division.

So you are directed to contact the counterpart and take over the road immediately as Hon'ble MLA Shri Vinay Mishra is pressing hard for the same.

Encl: As Above.


कार्यपालक अभियन्ता
दक्षिण पश्चिम, रोड- II
लो.नि.वि., नई दिल्ली

Copy to :

1. Superintending Engineer (South West), PWD, B-6, NCC Building, Safdurjung Enclave New Delhi 29 for information please (Along with copy of order).
2. Executive Engineer West Road I Division, PWD, GNCTD, R.R.Lines, Dhaula Kuan, Ring Road, Near Metro Pillar No. 63 New Delhi 110010 for information please (Along with copy of order).

कार्यपालक अभियन्ता
दक्षिण पश्चिम, रोड- II
लो.नि.वि., नई दिल्ली


88/1
522

Office of the Pr. Chief Engineer (M & F)
Public Works Department
Govt. of NCT of Delhi.
12th Floor, M.S.O. Building,
I P Estate, New Delhi 110 002
Email:- prcompwddelhi@gmail.com



कार्यालय प्रधान मुख्य अभियंता (अनु एवं पला.)
लोक निर्माण विभाग, दिल्ली सरकार
12 वां तल एम.एस.ओ. भवन
आई.पी.एस्टेट, नई दिल्ली-110002
फोन:-011-23317926

No.100(1)/Pr.CE(M)/PWD/2020/ 2978

Dated : 22.12.2020

To

The Chief Engineer(South & North)
PWD, GNCTD,
New Delhi.

Sub:- Transfer of Pankha Road under South West Road-II Division.

The following part of Pankha Road which comes under the Assembly Constituency- 33 of Hon'ble MLA Shri Vinay Mishra is transferred from West Road Division-I to South West Road-II Division. The details is as follows:

Sl.No.	Name of Road	Length	Change (In KM)	Remarks
1	Pankha Road	Kali Mata Mandir Red Light to Dabri Circle (1.85 Km)	2.80 - 4.65 (i.e. 1.85 Km length)	This includes the flyover in the same stretch upto C-2 Red Light.

This issues with the approval of Pr.CE(M&F)

(R.K. Tripathi)
Dy. Director

Copy to:

1. The Engineer-in-Chief, PWD, GNCTD, New Delhi for information please.
2. Shri Vinay Mishra, Hon'ble MLA Dwarka (AC-33), Delhi w.r.t your letter no. PWD/02/2020/150 dated 05.12.2020.
3. The Executive Engineer West Road-I Division, PWD, GNCTD, Delhi to handover the road.
4. The Executive Engineer South West Road-II Division, PWD, GNCTD, Delhi to takeover the road.

Dy. Director

2

[Handwritten signature]
ABP
SL

HANDLING OVER NOTE

In compliance of office order of Principal Chief Engineer (M & F) vide no. 100(1)/Pr. CE(M)/PWD/2020/2978 dated 22.12.2020. The following road is being handed over to South West Road-II of AC -33 Dwarka Assembly Constituency.

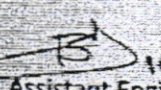
S.No.	Name of Road	Starting Point	End Point	ID No.	Length in KM.	Remarks
1	Pankha Road	Kali Mata Mandir Red light	Dabri Circle/SWR-21 Office		1.25 Km	This includes the flyover in the same stretch upto C-2 red light.

Running work: - Strengthening of Pankha Road Bhagwan Mahavir Marg (Kali Mata Mandir to Dabri Flyover) and Shani Bazar road (Shri Radha Krishan Thakur Marg (ID-1160)) from Vidya Marg to Dabri Road Janakpuri under Division WR-1 Janakpuri, New Delhi.

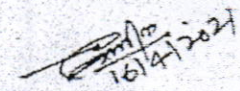
Agreement No.: - 01/EE/PWD WR-1/DS/2020-2021.

Agency Name: - C.P. Arora Engineers-Contractors Pvt Ltd.

Handed Over


16/4/2021
Assistant Engineer WR/12
West Road-I, PWD
New Delhi

Taken Over


16/4/2021
Assistant Engineer (SWR-21)
South West Road-II, PWD
New Delhi

कार्यालय कार्यपालक अभियन्ता
दक्षिण-पश्चिम रोड-2, लोक निर्माण विभाग (दि.स.),
डाबरी फ्लाईओवर के नीचे, पंखा रोड
जनक सिनेमा के पास, नई दिल्ली
टेलीफोन नं० 011 25550974
ईमेल आईडी: eepwddelhim141@gmail.com



OFFICE OF EXECUTIVE ENGINEER
South-West Road-II, PWD (GNCTD),
Under Dabri Flyover, Pankha Road
Near Janak Cinema, New Delhi
Tele & Fax No.011 25550974
Email ID:eepwddelhim141@gmail.com
(By Speed Post)

संख्या: 54(24)/2021-22/लो०नि०वि०/द०प०रोड-2/2021-22/1213

दिनांक: 10-08-2021

सेवा में,

M/s M.A. Builders
House No.153/1
Gali No.21, Khajuri Khas
Delhi-110094

विषय: A/R & M/O to various roads under PWD SWR-II, during 201-22 (SH:- Painting of Dabri Flyover under Sub Division-21, SWR-II, PWD, New Delhi)

निविदा आई डी	:	2021_PWD_205986_1
नि०आ०सू०सं०	:	24/का०अभि०/लो.नि.वि./द.प.रोड-II/2021-22
करार सं	:	33/का०अभि०/द.प.रोड-II/लो.नि.वि./2021-22/00467
अनुमानित लागत	:	रु 57,87,388/- (रुपये सत्तावन लाख सत्तासी हजार तीन सौ अठासी मात्र)
निविदा राशि	:	रु 22,50,715/- (रुपये बाईस लाख पचास हजार सात सौ पंद्रह मात्र)
प्रतिशत	:	61.11% कम
समय	:	30 दिन
कार्य प्रारम्भ की तिथि	:	06/08/2021
कार्य समापन की तिथि(अनु०)	:	05/09/2021

संदर्भ: -1) आपके पत्र सं० शून्य दिनांक 05.08.2021 में आपके द्वारा जमा सावधि जमा सं 139900PU00129818 रु० 68,000/- (रुपये अडसठ हजार मात्र) दिनांक 04.08.2021, पंजाब नेशनल बैंक, नई दिल्ली।
2) इस कार्यालय का पत्र सं० 54(24)/2021-22/लो.नि.वि./द.प.रोड-2/2021-22/1124 दिनांक 30.07.2021

महोदय,

- उपर्युक्त पत्र के संदर्भ में आपसे अनुरोध है कि कार्य आरम्भ होने की अनुबद्ध तिथि के (सात) दिनों के भीतर आप औपचारिक अनुबन्ध पूरा करने के लिए इस कार्यालय में पधारें।
- आपसे अनुरोध है कि आप सहा०अभि० उप०मं-21 से सम्पर्क स्थापित कर कार्यस्थल का अधिकार प्राप्त करें एवं तत्काल प्रारम्भ करना सुनिश्चित करें।

कार्यपालक अभियन्ता,
(भारत के राष्ट्रपति की ओर से),
द०प० रोड-2, लो०नि०वि०(दि०स०),
नई दिल्ली



Govt. Of India
O/o Additional Director General (DR)
Central Public Works Department,
SewaBhawan, R.K. Puram,
New Delhi-110066
Telephone- 011-26104978, 26104016
FAX- 011-26171319

भारत सरकार
कार्यालय अपरमहानिदेशक (दि०क्षे०),
के.ए.न.वि., सेवाभवन, आर.के.पुरम,
नई दिल्ली-110066
दूरभाष-011-26104978, 26104016
फैक्स- 011-26171319



No.ADG(DR)/C-III/Composite /2016/ 36

Dated : 29/2/16

OFFICE ORDER No. 48

Subject : Modification of tendering limit and change of category in Class III (Civil) to Class III (Composite Category) – DELHI REGION

In pursuance of DG, CPWD OM No.DG/SE/CM/Enlist.Rules/12 dated 31.03.2015; DG/SE(C & M)/Misc/35 dated 10.04.2015 as well as DG/SE/CM/ENLIST.Rules/Misc/01 dated 12.06.2015 and with reference to consent letters received from the following contractors as listed below for modification of tendering limit and change of category from Class III (Civil) to Class III (Composite Category), the ADG (DR), CPWD, New Delhi is pleased to modify the tendering limit and change of category of the Firm / Contractor (as per details given below – S.No. 1 to 18) as Class III (Composite Category) of this department up to Rs.1.5 Crore (Rs. One crore fifty lakh) up to 31.03.2018. They shall have to apply for revalidation of enlistment in appropriate class of composite category before 31.03.2018 as per Enlistment Rules applicable at that time.

They shall be eligible to tender for CPWD Works upto their tender limit in Delhi / National Capital Region (NCR), however subject to meeting their eligibility criteria as laid down in the respective NIT or any further amendments therefore made from time to time without prejudice to the rights of the Department to prescribe / modify the limit of tendering.

S.No.	File No	Name & Address	Previous enlistment order no. & date	Photograph (Individual/ Sole Proprietor/ Partners name)	Consent letter no. & date	Valid up to
1.	C-III/DR/511/CMI	M/s Arvind Techno Contracts Pvt. Ltd. P-5, Green Park Extension, New Delhi-110016 Directors 1. Smt. Pushpa Jain 2. Sh. Manish Jain 3. Sh. Abhisheek Jain 4. Sh. N.K.Jain * * As intimated by firm Sh. N.K. Jain has expired on 15.10.2015 and change of constitution is under process in this office.	19/2012 (Civil) Dated 29.03.2012	 Smt. Pushpa Jain & Sh. Manish Jain  Sh. Abhisheek Jain & Sh. N.K. Jain	No. NIL dated 29.01.2016	31.03.2018

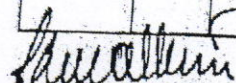
[Signature]
Superintendent

[Signature]
Asstt. Admin. Officer
Page 1 of 6

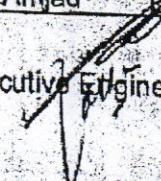
[Signature]
Executive Engineer (TLC)

[Handwritten notes]
5
[Signature]
[Signature]
[Signature]

2.	C-III/DR/ 512/Civil	M/s Ayyub Construction Co. E-II/1278, Gali No. 18, Nehru Vihar, Delhi-110094 (Sole Proprietorship concern)	14/2012 (Civil) Dated 23.03.2012	 Mohd. Ayyub	No. NIL dated 14.12.2015	31.03.2018
3.	C-III/DR/513/Civil	M/s A.S. Construction Co. 417, Shalom Apartment, Flat No. 4, Dunga Ashram Road, Chhattarpur, New Delhi-110074 (Sole Proprietorship concern).	13/2012 (Civil) Dated 09.08.2012	 Sh. Ram Babu	No. NIL dated 30.12.2015	31.03.2018
4.	C-III/DR/ 514/Civil	Shri Bundoo Khan D-575, West Vinod Nagar, Delhi-110092	16/2013 (Civil) Dated 04.09.2013	 Sh. Bundoo Khan	No. NIL dated 04.01.2016	31.03.2018
5.	C-III/DR/120/Civil	M/s Dagar Enterprises 46, Vill & Post Samaspur Khalsa, New Delhi-110073 (Sole Proprietorship concern)	14/2014 (Civil) Dated 28.08.2014	 Sh. Naresh Dagar	No. NIL dated 29.01.2016	31.03.2018
6.	C-III/DR/ 08/Civil	M/s Gautam Construction Co. 1377, Najafgarh, New Delhi-110043 (Sole Proprietorship concern)	03/2014 (Civil) Dated 16.04.2014	 Sh. Gautam Singal	No. NIL dated 29.01.2016	31.03.2018
7.	C-III/DR/ 56/Civil	M/s M.A. Builders House No. 153/1, Gali No. 21, Khajuri Khas, Delhi- 110094 (Sole Proprietorship concern)	16/2014 (Civil) Dated 03.08.2014	 Mohd. Amjad	No. NIL dated 10.02.2016	31.03.2018


Superintendent


Asstt. Admin. Officer


Executive Engineer (TLC)